



2026:DHC:3765-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 5966/2026, CM APPLs. 29276/2026 & 29277/2026

M/S PSL LTD

.....Petitioner

Through: Mr. Sandeep Bajaj, Mr. Karan
Valecha and Mr. A Dwivedi Advs.

versus

INDIAN OIL CORPORATION LTD & ORS.Respondents

Through: Mr. Amit Meharia, Mr Abinash
Agarwal and Mr Vibhor Victor, Advs for
R1.

Mr. Akash Vajpai CGSC and Mr. Harsh
Bajpai, Adv for R3.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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30.04.2026

C. HARI SHANKAR, J.

1. Mr. Karan Valecha, learned Counsel appearing for the
petitioner seeks on instruction leave to withdraw this writ petition.

2. Granting leave as sought, the writ petition is disposed of as
withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

APRIL 30, 2026/AT